

SHREE SAI PRAKASH ALLOYS PVT LTD

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of Operational creditors (Government Dues); Date of Commencement of CIRP: 30-09-2022; Revised List of Creditors as on 02-05-2023

(Amount in ₹)

| S.No | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|------|---------------------|------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|---|
| | Department | Government | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Security Interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC, if applicable |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | |

